

Statement-III

State-wise number of community water purification plants set up so far in the Country as reported by States on various discussions and reviews

Sl. No.	Name of the States	No. of community water purification plants installed
1.	Kerala	27
2.	Puducherry	24
3.	Jharkhand	100
4.	Punjab	1824
5.	Karnataka	1502
6.	Haryana	121
7.	Gujarat	126
8.	Andhra Pradesh	26
9.	Telangana	938
10.	Rajasthan	850
11.	Tamil Nadu	17
12.	Maharashtra	180
13.	Madhya Pradesh	1278
14.	Uttar Pradesh	4
15.	Chhattisgarh	5
16.	West Bengal	330
17.	Bihar	1
18.	Assam	15
TOTAL		7368

Implementation of SBM

821. PROF. M.V. RAJEEV GOWDA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the Ministry has successfully transferred funds to the stakeholders in all the State Governments and/or municipalities for effective implementation of the Swachh Bharat Mission (SBM);

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) Yes, Sir.

(b) The Swachh Bharat Mission (Gramin) has been launched on 2nd October, 2014. Under the Swachh Bharat Mission (Gramin), the funds are released to State Governments through treasury. State/UT-wise, Central share released from 2nd October, 2014 to 2nd December, 2015 is given in Statement-I (*See below*).

The Ministry of Urban Development is releasing funds under Swachh Bharat Mission (Urban) to State Governments/UT Administrations. They, in turn, are releasing funds to Urban Local Bodies for effective implementation of the Scheme. So far, the Ministry of Urban Development has released ₹ 1361.37 crore to the State Governments/UT Administrations. State/UT-wise details are given in Statement-II (*See below*).

(c) Does not arise.

Statement-I

*State/UT-wise, Central share released from 2nd October, 2014
to 2nd December, 2015*

(₹ in crore)

Sl. No.	States/UTs	Central share released from 2.10.2014 to 2.12.2015
1	2	3
1.	Andhra Pradesh	159.01
2.	Arunachal Pradesh	16.58
3.	Assam	373.46
4.	Bihar	261.16
5.	Chhattisgarh	61.66
6.	Dadra and Nagar Haveli	0.00
7.	Goa	1.05
8.	Gujarat	165.89
9.	Haryana	35.46
10.	Himachal Pradesh	82.14
11.	Jammu and Kashmir	70.08

1	2	3
12.	Jharkhand	67.83
13.	Karnataka	555.15
14.	Kerala	42.47
15.	Madhya Pradesh	220.28
16.	Maharashtra	432.13
17.	Manipur	17.37
18.	Meghalaya	22.47
19.	Mizoram	3.32
20.	Nagaland	10.83
21.	Odisha	209.49
22.	Puducherry	2.00
23.	Punjab	9.15
24.	Rajasthan	643.19
25.	Sikkim	5.82
26.	Tamil Nadu	240.03
27.	Telangana	176.64
28.	Tripura	66.04
29.	Uttar Pradesh	771.44
30.	Uttarakhand	79.64
31.	West Bengal	880.05
TOTAL		5681.83

Statement-II

*State/UT-wise, Central share released from 2nd October, 2014
to 31st October, 2015 under SBM(U)*

(₹ in crore)

Sl. No.	States/UTs	Funds released
1.	Andhra Pradesh	70.00
2.	Andaman and Nicobar Islands	0.14
3.	Arunachal Pradesh	10.57
4.	Assam	0.23

Sl. No.	States/UTs	Funds released
5.	Bihar	37.72
6.	Chandigarh	1.70
7.	Chhattisgarh	30.79
8.	Daman and Diu	0.00
9.	Dadra and Nagar Haveli	0.00
10.	NCT of Delhi	63.36
11.	Goa	3.81
12.	Gujarat	86.62
13.	Haryana	29.01
14.	Himachal Pradesh	6.92
15.	Jammu and Kashmir	14.75
16.	Jharkhand	15.27
17.	Karnataka	110.87
18.	Kerala	19.18
19.	Madhya Pradesh	86.42
20.	Maharashtra	179.60
21.	Manipur	11.21
22.	Meghalaya	4.05
23.	Mizoram	9.79
24.	Nagaland	10.52
25.	Odisha	12.76
26.	Puducherry	1.95
27.	Punjab	41.40
28.	Rajasthan	84.44
29.	Sikkim	3.08
30.	Tamil Nadu	118.46
31.	Telangana	58.10
32.	Tripura	0.00
33.	Uttar Pradesh	168.30
34.	Uttarakhand	6.34
35.	West Bengal	64.01
TOTAL		1361.37